

ITEM NO.1

Court 4 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Nos.88-89/2015

SHAHROZ ALI & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
HOME DEPARTMENT, STATION HOUSE OFFICER

Respondent(s)

(With appln.(s) for IA No.155894/2021 - GRANT OF BAIL)

Date : 07-03-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT

For Appellant(s) Mr. Tanveer Ahmed, Adv.
Mr. Arvind Kumar Gupta, AOR
Mr. Vaibhav Suri, Adv.
Mr. Abhiesumat Gupta, Adv.
Mr. Yugansh Mittal, Adv.

For Respondent(s) Mr. Sarvesh Singh Baghel, AOR
Mr. Ashish Ranjan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 The applicant (Akhlq) has been convicted of an offence under Section 302 of the Indian Penal Code and is sentenced to suffer imprisonment for life. He has undergone a sentence of seven years and eight months.

- 2 The Senior Medical Consultant attached to the Central Jail Agra has submitted a report dated 25 February 2022, on the health of the applicant, pursuant to the previous order of this Court dated 21 February 2022. The report reads as follows:

“Convict Akhlak aged about 72 yrs male s/o Sh. Maqsood Ali is an old and infirm person and a case of "sputum Positive Pulmonary tuberculosis with LUTS (Lower Urinary Tract Symptoms)". He has been taking treatment for the same as an indoor patient, in consultation with the specialists of S.N. Medical College, Agra.

Being old and infirm person convict Akhlak is able to perform his daily routine tasks only with the help of fellow inmates.”

- 3 Having regard to the age and medical condition of the applicant, we allow the application for bail and direct that pending the disposal of the appeal, the applicant be enlarged on bail subject to such terms and conditions as may be imposed by the Sessions Court in connection with Sessions Case No 525/79.
- 4 The application for grant of bail is accordingly disposed of.

(CHETAN KUMAR)
A.R. - cum - P.S.

(ANITA RANI AHUJA)
Assistant Registrar